67

- (b) Government, have taken several steps to improve the standard of living of Scheduled Castes and Scheduled Tribes. Major schemes, programmes and Strategies in this regard are as under:
- (i) Special Component Plan (SCP) for Scheduled Castes and Tribal Sub Plan (TSP) for Scheduled Tribes are being implemented by the State Government
- (ii) The Special Central Assistance as an additionally to Special Component Plan and Tribal ,Sub Plan is being provided to the States in order to make the economic development/income-generating programmes more meaningful and effective.
- (iii) Scheduled Caste and Scheduled Tribe Development Corporations are functioning in the State to undertake income generating selfemployment oriented programmes for the development of Scheduled Castes and Scheduled Tribes. There is a Girijan Cooperative Corporation in the State to organise marketing of minor forest produce collected by the Tribals particularly.
- (iv) The National Scheduled Castes and Scheduled Tribe Finance Development Corporation Was been set up recently with a view to support and implement State level Scheduled Caste and Scheduled Tribe Development Corporations in the State to take up income generating schemes for the welfare of Scheduled Castes and Scheduled tribes. Tribal Cooperative Marketing Development Federation of India Ltd. 'is organising marketing of tribal produce including Minor Forest Produce (M.F.P.).

Development of small and medium **Towns in Andhra Pradesh**

537. SHRI TALARI MANOHAR; Will the Minister of URBAN DEVELOPMENT be pleased to state;

- (a) the names of small and medium, towns selected in Andhra Pradesh under the Integrated Development of small and medium town scheme during the 7th Five Year Plan;
- (b) the names of the towns which have not been included in the said scheme?
- THE MINISTER OF URBAN DEVE (SHR1 LOPMENT MURASOLI MARAN): (a) Under the centrally spon sored scheme of Integrated Development of Small and Medium Towns, 9 towns in Andhra Pradesh have been covered dur ing the 7th Five Year Plan and these are Ongole Gudiwada, Adilabad, Nalgonda, Haveli, Yamiganur, Peddapuram, Kham mam and Machilipatinam.
- (b) None as all the towns recommend-ed by the State Government against 9 towns allocated to that State have been included in the Scheme.

Import of high HP. Diesel locomotives

- 538. SHRI VIREN J. SHAH; Will the Minister of RAILWAYS be pleased to state
- (a) whether it is a fact that the latest import of high H.P. diesel locomotives is run with direct current motors while some of the progressive railways in the world have gone in for three phase induction motors; and
- (b) if so, the reasons of importing such direct current motors locomo tives?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b) Although there is a proposal to import High Horse Power Diesel Locomotives no orders have yet been placed.

Ban on the registration of transfer of land in Delhi

539. SHRI MAHENDRA PRASAD; SHRI SURESH PACHOURI;

Will the Minister of URBAN DEVE-LOPMENT be pleased to state: